## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 67(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> Smt. Ina Malhotra Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 7.10.2016

NAME OF THE COMPANY:

Sh. Rajesh Gupta

M/s. Centum Finance Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION **SIGNATURE** 

1. Mr. V. K. Chaudhay En Adresade

2. GOVIND RISHI Adresade

3. Himanshe Vij Adresat

A. Ms. LAKSHMI Adv.

GURUNG

R-12R.2

Order

For orders see order in CP 65(ND)/2016